HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 375 /UHC/ Admin. A/ 2018 Dated: December 11, 2018.

Sri Amit Kumar Sirohi, Judge, Family Court, Almora is given additional charge of Additional District & Sessions Judge, Ranikhet with direction to hold Court at Ranikhet one day in a week.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-

(Pradeep Pant)
Registrar General

No. 5037 /UHC/ Admin. A/ 2018 Dated: December 11, 2018.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
5. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
6. Director, Directorate of Treasuries, Pension and Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun-248001.
7. District Judge, Almora.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital for information and necessary action.
9. Registrar (Vigilance), High Court of Uttarakhand, Nainital.
10. All the Registrars, of the Court.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. Senior Treasury Officer, Almora.
14. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
15. I/c N.I.C., High Court of Uttarakhand, Nainital with the request to upload it on the website.
16. Guard file/ Assistant Concerned.

11.12.2018

Deputy Registrar
Admin. A